

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2661

ANSWERED ON:26.08.2013

EXPORT OF IRON ORE

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantum of iron ore exported and foreign currency earned therefrom during each of the last three years and the current year, value and country-wise;
- (b) whether iron ore is exported only after keeping in view its depleting reserves, heavy demand and consumption in the country and after meeting its domestic demand and if not, the reasons for its export;
- (c) whether the Government has imposed ban on the export of iron ore to China and if so, the details thereof and the reasons therefor along with the impact of this ban on the net export earnings from China;
- (d) whether the Government proposes to reconsider the export policy of iron ore; and
- (e) if so, the details thereof and if not, the reasons therefor along with the steps taken by the Government to ensure the adequate supply of iron ore to the domestic industries?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) As per Annexure.

(b) Yes, Madam.

(c) No, Madam. There is no ban on export of Iron Ore to China.

(d)&(e) No, Madam. The extant Foreign Trade Policy recognizes that overall demand for high grade iron ore in the domestic market needs to be met first. Therefore, export of high grade ore is under the State Trading Regime. Export of other than high grade ore is under OGL. However, with increase of export duty to 30% ad valorem on both lumps & fines and higher railway freight on export cargo, iron-ore exports from the country have reduced significantly.